

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/25475/2025 BLAPL/8872/2025	JITENDRA @ JITU TAREI @ TARAI VS STATE OF ODISHA	MANOJ PANIGRAHI VS	JAJPUR ROAD /250 /2025 A.D.J.,JAJPUR ROAD(Jajapur) ST/0000049/2025
2	D-BLAPL/25569/2025 BLAPL/8873/2025	CHITTARANJAN TANDI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	KOMNA PS /116 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000019/2025
3	D-BLAPL/25490/2025 BLAPL/8874/2025	NABA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /85 /2025 A.D.J.,NAYAGARH(Nayagarh) Spl/0000032/2025
4	D-BLAPL/21953/2025 BLAPL/8875/2025	BRUSHAB KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000052/2024
5	D-BLAPL/24982/2025 BLAPL/8876/2025	RAYAL CHANDRA SINGH KUMAR PATEL VS STATE OF ODISHA	BISWARANJAN DALAI VS	LAIKERA /418 /2024 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000143/2025
6	D-BLAPL/25171/2025 BLAPL/8877/2025	RAJESH BARIK VS STATE OF ODISHA	RAMAKANTA SAHOO VS	KEONJHAR SADAR /315 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000017/2025
7	D-BLAPL/25397/2025 BLAPL/8878/2025	MOHAN SINGH VS STATE OF ODISHA	TAPAN MISHRA VS	BRAHMANITARANG /208 /2016 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000101/2017
8	D-BLAPL/25561/2025 BLAPL/8879/2025	SOUMYA RANJAN SAMANTARAY VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000024/2025
9	D-BLAPL/25600/2025 BLAPL/8880/2025	LALIT MUNDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	AINTHAPALI /702 /2022 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004498/2022
10	D-BLAPL/21954/2025 BLAPL/8881/2025	NABISAN KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000052/2024
11	D-BLAPL/24786/2025 BLAPL/8882/2025	GULSAN DIGAL VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /116 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000035/2025

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12	D-BLAPL/25603/2025 BLAPL/8883/2025	IRFAN ALI VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000018/2025
13	D-BLAPL/25692/2025 BLAPL/8884/2025	BAPUN DAS VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	BALIAPAL /22 /2025 SPECIAL JUDGE (POCSO), BALASORE(PO) Spl/0000131/2025
14	D-BLAPL/25608/2025 BLAPL/8885/2025	SK.AJIZUL @ S.K. AJIZUL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /274 /2025 S.D.J.M.,PURI(Puri) GR/0000686/2025
15	D-BLAPL/25621/2025 BLAPL/8886/2025	GOURAHARI SAHOO @ MITUA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BALIANTA P.S. /219 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000392/2025
16	D-BLAPL/25708/2025 BLAPL/8887/2025	RAMAKRUSHNA SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MOHANA /82 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000043/2024
17	D-BLAPL/25424/2025 BLAPL/8888/2025	ARJUN BAGH VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /14 /2019 A.D.J.,BALLIGUDA(Kandhamal) ST/0000078/2019
18	D-BLAPL/25459/2025 BLAPL/8889/2025	ASWINI NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /391 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001510/2025
19	D-BLAPL/24584/2025 BLAPL/8890/2025	BASANTA SAHOO VS STATE OF ODISHA	SHIRSHANANDA BEHERA VS	BANAPUR P.S. /184 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000271/2025
20	D-BLAPL/24823/2025 BLAPL/8891/2025	CHETAN KUMAR CHOUDHURY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	GOSANINUAGAM /226 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001760/2025
21	D-BLAPL/25482/2025 BLAPL/8892/2025	PRASANTA MALLIK @ SESA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /391 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001510/2025
22	D-BLAPL/24986/2025 BLAPL/8893/2025	JULIA @ AJIT KUMAR PRADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHANTAPADA /170 /2022 PRESIDING OFFICER, O.P.I.D. COURT,BALASORE ST/0000185/2025
23	D-BLAPL/25321/2025	SADAM MIR	SARADA PRASAD DASH	MANGALA BAG /141 /2025

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	BLAPL/8894/2025	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) GR/0000372/2025
24	D-BLAPL/25581/2025 BLAPL/8895/2025	JAKOB DIGAL @ JAKABA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /180 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000046/2025
25	D-BLAPL/25322/2025 BLAPL/8896/2025	TRINATH JOSHI VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000037/2025
26	D-BLAPL/25326/2025 BLAPL/8897/2025	BUBU @ SUTANU BHUSAN SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /196 /2025 J.M.F.C,TALCHER(Anugul) GR/0000948/2025
27	D-BLAPL/25378/2025 BLAPL/8898/2025	RANJIT KUMAR SWAIN @ KALIA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /391 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001510/2025
28	D-BLAPL/25383/2025 BLAPL/8899/2025	ASISH NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /69 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000040/2025
29	D-BLAPL/25399/2025 BLAPL/8900/2025	SANTOSH SETHI @ SIDHU VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000024/2024
30	D-BLAPL/25584/2025 BLAPL/8901/2025	MANAS RANJAN GOPAL VS STATE OF ODISHA	DEBABRATA DASH VS	JUNAGARH /40 /2023 A.D.J.,DHARAMGARH(Kalahandi) CT/0000090/2023
31	D-BLAPL/25594/2025 BLAPL/8902/2025	BHARATA @ BHARAT BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000010/2025
32	D-BLAPL/25632/2025 BLAPL/8903/2025	MANOJ NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /53 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000269/2024
33	D-BLAPL/25643/2025 BLAPL/8904/2025	PRATAP SAHOO @ PRATAP KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR JENA VS	ATHGARH /258 /2023 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000623/2023
34	D-BLAPL/22703/2025 BLAPL/8905/2025	PADA MALLIK VS	NIRANJAN PANDA VS	AUL /271 /2016 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU

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35	D-BLAPL/23167/2025 BLAPL/8906/2025	STATE OF ODISHA JAYDEB DAS @ JAYADEB DAS @ JAYADEV DAS VS	ARUN KUMAR ACHARYA VS	ST/0000083/2021 CHANDABALI /314 /2023 A.D.J.,BHADRAK(Bhadrak)
36	D-BLAPL/24081/2025 BLAPL/8907/2025	STATE OF ODISHA BASANTA JAGAT @ RAMI JAGAT @ HARIJAN VS	MANOJ KUMAR PANDA VS	ST/0000051/2024 DHARAMGARH /64 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT
37	D-BLAPL/25644/2025 BLAPL/8908/2025	STATE OF ODISHA MD. AFTAB VS	BHARAT BHUSAN ROURTRAY VS	Spl/0000020/2024 BISRA /228 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh)
38	D-BLAPL/24664/2025 BLAPL/8909/2025	STATE OF ODISHA GANESH KANHAR VS	BISWARANJAN MAHARATHA VS	GR/0001024/2025 PHULBANI SADAR /191 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
39	D-BLAPL/25651/2025 BLAPL/8910/2025	STATE OF ODISHA SUSHANTA SAHOO @ SUSHANTA SAHU VS	GEETANJALI MAJHI VS	Spl/0000077/2023 BIJEPUR /82 /2025 J.M.F.C. BIJEPUR(Bargarh)
40	D-BLAPL/25255/2025 BLAPL/8911/2025	STATE OF ODISHA RANJAN PRADHAN @ SITUN VS	PRADEEP KUMAR PARIDA VS	GR/0000080/2025 BANKI /214 /2020 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
41	D-BLAPL/25751/2025 BLAPL/8912/2025	STATE OF ODISHA BHASKAR NAYAK VS	SOUBHAGYA KUMAR DASH VS	Spl/0000071/2020 BADABAZAR /234 /2025 S.D.J.M.,BERHAMPUR(Ganjam)
42	D-BLAPL/25539/2025 BLAPL/8913/2025	STATE OF ODISHA GANESWAR MOHANTY VS	ASUTOSH TRIPATHY VS	GR/0001394/2025 KANIHA /270 /2025 ADDL.SPECIAL JUDGE,TALCHER(Anugraha)
43	D-BLAPL/25691/2025 BLAPL/8914/2025	STATE OF ODISHA SUNIL KHATUA @ SUNIL KAHTUA VS	SIBA PRASAD MISHRA VS	Spl/0000011/2025 BARAMBA /85 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)
44	D-BLAPL/25248/2025 BLAPL/8915/2025	STATE OF ODISHA RAHUL NAYAK VS	DIBYA JYOTI SAHOO VS	Spl/0000078/2025 PHULBANI SADAR /253 /2024 A.D.J,PHULBANI(Kandhamal)
45	D-BLAPL/25754/2025 BLAPL/8916/2025	STATE OF ODISHA APIN DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	ST/0000016/2025 COLLIERY /290 /2025 ADDL.SPECIAL JUDGE,TALCHER(Anugraha)

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46	D-BLAPL/25711/2025 BLAPL/8917/2025	BINOD BAGH @ BINOD BAG VS STATE OF ODISHA	SIDHARTHA MISHRA VS	DORAGUDA PS /88 /2025 J.M.F.C.,KASHIPUR(Rayagada) GR/0000411/2025
47	D-BLAPL/25743/2025 BLAPL/8918/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MOHANA /82 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000043/2024
48	D-BLAPL/25006/2025 BLAPL/8919/2025	IRFAN AHMED VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000032/2025
49	D-BLAPL/25764/2025 BLAPL/8920/2025	BIJAY SENAPATI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHANDABALI /146 /2025 SPECIAL JUDGE (POCSO), BHADRAK(Balasore) Spl/0000047/2025
50	D-BLAPL/25748/2025 BLAPL/8921/2025	PROMOD RAITA @ PRAMOD RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /72 /2025 J.M.F.C.,R.UDAYAGIRI(Gajapati) GR/0000102/2025
51	D-BLAPL/25074/2025 BLAPL/8922/2025	SWETA SALONY @ SWETA SALONI MOHANTY VS STATE OF ODISHA	SONALI ROUT VS	NANDANKANAN /256 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001315/2025
52	D-BLAPL/25463/2025 BLAPL/8923/2025	SIMANCHALA GOUDA @ SANGRAM VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /391 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAPUR GR/0001510/2025
53	D-BLAPL/21943/2025 BLAPL/8924/2025	UGRASEN KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2024 A.D.J.,PHULBANI(Kandhamal) ST/0000052/2024
54	D-BLAPL/25464/2025 BLAPL/8925/2025	SANKAR GOUDA @ BUTU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /391 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAPUR GR/0001510/2025
55	D-BLAPL/25794/2025 BLAPL/8926/2025	WALTER SHASWAT VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C.,PIPILI(Puri) GR/0000691/2025
56	D-BLAPL/25767/2025 BLAPL/8927/2025	BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	KHUNTUNI /110 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000347/2024
57	D-BLAPL/25720/2025	LUKESH SINGH @ LOKESH SINGH	DALIRANI BEHURAY	KHAIRA /140 /2024

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	BLAPL/8928/2025	VS STATE OF ODISHA	VS	A.D.J., SORO(Baleshwar) ST/0000183/2025
58	D-BLAPL/25733/2025 BLAPL/8929/2025	AKSHYALALJI CHOUHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LATHOR /143 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000748/2024
59	D-CMP/33256/2025 CMP/1303/2025	MADAN SAHU VS MADAN MOHARANA	MAHESWAR MOHANTY VS	// CIVIL JUDGE (JD),SORO(Baleshwar) CMA/0000004/2017
60	D-CMP/33837/2025 CMP/1304/2025	RABINDRANATH RAM VS BASANTI RAM	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000139/2013
61	D-CMP/33163/2025 CMP/1305/2025	KILLAMSETTY SURESH @ K SURESH VS GOPINATH DAS	P. V. BALAKRISHNA VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000008/2020
62	D-CMP/33646/2025 CMP/1306/2025	RAJANIBALA BALABANTARAY VS SUBASH CHANDRA MOHANTY	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000137/2017
63	D-CMP/32996/2025 CMP/1307/2025	SATYABATI PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000365/2023
64	D-CMP/33539/2025 CMP/1308/2025	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0000600/2024
65	D-CMP/33709/2025 CMP/1309/2025	RANGALATA ROUT VS BIRENDRA KUMAR ROUT	SATYA NARAYAN MISHRA 4 VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrak) CS/0000043/2025
66	D-CMP/33641/2025 CMP/1310/2025	KRUSHNA CHANDRA SAHOO VS SWAPNAMAYEE SAHOO	SAMIR KUMAR MISHRA (SR.ADV) VS	// CIVIL JUDGE (SD),BANKI(Cuttack) CP/0000014/2022
67	D-CMP/33288/2025 CMP/1311/2025	MURALIDHAR OJHA VS SADANANDA PRADHAN	JAGAJIBAN PRADHAN VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) Fao/0000008/2021
68	D-CMP/33651/2025 CMP/1312/2025	MANASIBALA MOHANTY VS	KRUPASINDHU SAHOO VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK

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69	D-CMP/33794/2025 CMP/1313/2025	RANJAN KUMAR MOHANTY LAXMIDHAR SENAPATI VS CHAMPA SENAPATI	PRAVAT KUMAR BISWAL VS	IA/0000001/2025 // CIVIL JUDGE (JD),2ND COURT,CUTTACK
70	D-CMP/32972/2025 CMP/1314/2025	MASSOD AKRAM VS RASHIDA KHATOON	AMIT PRASAD BOSE VS	// A.D.J.,CHAMPUA(Kendujhar)
71	D-CONTC/32324/2025 CONTC/3953/2025	KAMALAKANTA RAY VS KIRANDEEP KAUR SAHOTA,COMMISSIONER,C.M.C,CUTTACK	DEBASIS PANIGRAHI VS	// ()
72	D-CONTC/32872/2025 CONTC/3954/2025	PRAHALLAD DIKSHIT VS SALINI PANDIT,IAS	ADV. VS	// ()
73	D-CONTC/33959/2025 CONTC/3955/2025	DILLIP KUMAR PATRA VS DR.MAHESWAR SWAIN,IAS	ADV. VS	// ()
74	D-CONTC/32938/2025 CONTC/3956/2025	DASARATHA BARIK VS SIDHARTH GAURAB PARIDA,OAS	NIROD KUMAR SAHU VS	// ()
75	D-CONTC/32997/2025 CONTC/3957/2025	IPSIT DASH VS SIDHARTH GAURAB PARIDA,OAS	NIROD KUMAR SAHU VS	// ()
76	D-CONTC/33432/2025 CONTC/3958/2025	MINATI SAHOO VS SALINI PANDIT,IAS	ADV. VS	// ()
77	D-CONTC/33437/2025 CONTC/3959/2025	ASHISH KUMAR PANIGRAHI VS MUKESH KUMAR BHAMOO,IPS	ADV. VS	// ()
78	D-CONTC/33442/2025 CONTC/3960/2025	ANADI CHARAN JENA VS U.R.MOHAN RAJU,SECY.,PARADIP PORT TRUST,PARADIP,JAGATSINGHPUR	PARSURAM PARIJA VS	// ()
79	D-CONTC/33475/2025 CONTC/3961/2025	KAMALA PANDA VS PREMJEET NAYAK,IAS	ADV. VS	// ()

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80	D-CONTC/33479/2025 CONTC/3962/2025	JOGESHWAR SARANGI VS BASANTA KUMAR NAYAK,OAPS-II	ADV. VS	// 0 //
81	D-CONTC/33482/2025 CONTC/3963/2025	RAMESH KISAN VS BASANTA KUMAR NAYAK,OAPS-II	ADV. VS	// 0 //
82	D-CONTC/30756/2025 CONTC/3964/2025	RANJAN KUMAR GAMANGO VS RAGHURAM R IYER, IAS	SAI SAGAR MOHAPATRA VS	// 0 //
83	D-CONTC/33104/2025 CONTC/3965/2025	PRADIPTA KUMAR DAS VS G PARAMESWAR, COMMNR. CUM SECY., ST AND SC DEVELOPMENT DEPT., ODISHA	ADV VS	// 0 //
84	D-CONTC/33260/2025 CONTC/3966/2025	AKSHAYA KUMAR MAHARANA VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT., ODISHA	ADV VS	// 0 //
85	D-CONTC/33389/2025 CONTC/3967/2025	JHUNITA BEHERA VS S ASWATHY ,IAS	ADV. VS	// 0 //
86	D-CONTC/33399/2025 CONTC/3968/2025	PREMALATA DAS VS S.ASWATHY,IAS	ADV. VS	// 0 //
87	D-CONTC/33612/2025 CONTC/3969/2025	PRANABANDHU SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //
88	D-CONTC/33626/2025 CONTC/3970/2025	PABITRAMOHAN SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //
89	D-CONTC/33629/2025 CONTC/3971/2025	ASKHILA CHANDRA PANI VS ANU GARG,IAS	ADV. VS	// 0 //
90	D-CONTC/33631/2025 CONTC/3972/2025	HARMOHAN SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //
91	D-CONTC/33636/2025	RAJKISHORE SAHOO	ADV.	//

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	CONTC/3973/2025	VS ANU GARG,IAS	VS	() //
92	D-CONTC/33639/2025 CONTC/3974/2025	NIHARIKA JAGADEV VS DIPAK KUMAR PARHI,DIST. EDUCATION OFFICER,PURI	ADV. VS	// () //
93	D-CONTC/33720/2025 CONTC/3975/2025	GOKULANANDA KHARSEL VS ARAVIND AGRAWAL,IAS	DEBASIS ROUT VS	// () //
94	D-CONTC/33737/2025 CONTC/3976/2025	BENUDHAR BAL VS DR.AUROBINDO BEHERA,IAS	ADV. VS	// () //
95	D-CONTC/33674/2025 CONTC/3977/2025	RAJENDRA KUMAR MISHRA VS MAHESWAR BEHERA,OAS (I), J.B	ADV. VS	// () //
96	D-CRLA/24856/2025 CRLA/1002/2025	BIBEKANANDA BAL VS STATE OF ODISHA	GOURI MOHAN RATH VS	JAGATSINGPUR /576 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000247/2025
97	D-CRLA/25497/2025 CRLA/1003/2025	SAROJ@SANTOSH KUMAR DIGAL@BABU VS STATE OF ODISHA	SIDHARTHA DAS VS	PHULBANI TOWN /216 /2016 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000108/2016
98	D-CRLA/25197/2025 CRLA/1004/2025	GANDUA@SAHADEV BEHERA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	NIMAPADA /75 /2025 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000018/2025
99	D-CRLA/25590/2025 CRLA/1005/2025	SANJAYA KHADIA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	SASON /62 /2021 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam Spl/0000020/2021
100	D-CRLA/25598/2025 CRLA/1006/2025	MANOJ KUMAR MOHANTA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	KARANJIA /203 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000014/2025
101	D-CRLA/25500/2025 CRLA/1007/2025	JAGA@JAGANNATH JENA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BALANGA /165 /2025 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000062/2025
102	D-CRLMC/21443/2025 CRLMC/3344/2025	SANTOSH KUMAR PANIGRAHY VS	SIDHARTH PRASAD DAS VS	BHUBANESWAR CBI /12 /2023 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH

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103	D-CRLMC/24533/2025 CRLMC/3345/2025	REPUBILC OF INDIA(CBI) SANTOSH PRADHAN @ SANTOSH KU. PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	TR/0000003/2024 BUGUDA /118 /2006 A.D.J.,BHANJANAGAR(Ganjam) ST/0000066/2012
104	D-CRLMC/25031/2025 CRLMC/3346/2025	MEGHANAD NAIK VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	SAMBALPUR VIGILANCE /65 /2008 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000028/2012
105	D-CRLMC/25075/2025 CRLMC/3347/2025	DEEPAK KUMAR SINGH @ GHANASHYAM SINGH VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	SARAT /45 /2022 A.D.J.,UDALA(Mayurbhanj) ST/0000064/2025
106	D-CRLMC/25193/2025 CRLMC/3348/2025	PRAHALLAD BAG @ RAJ VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /158 /2016 ASST. SESSIONS JUDGE,PATNAGARH(EGAT) SC/0000046/2017
107	D-CRLMC/25419/2025 CRLMC/3349/2025	LAXMI NARASINGH@LAKSHMI NRUSINGHA RATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /288 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001501/2025
108	D-CRLMC/25488/2025 CRLMC/3350/2025	AKASH KUMAR BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /48 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000172/2025
109	D-CRLMC/25495/2025 CRLMC/3351/2025	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /138 /2018 SPECIAL JUDGE (POCSO), NAYAGARH(EGAT) TR/0000067/2024
110	D-CRLMC/25040/2025 CRLMC/3352/2025	ANURAG SETHI VS STATE OF ODISHA	RAKESH KAILASH SHARMA VS	CHANDRASEKHARPUR /202 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000434/2024
111	D-CRLMC/25517/2025 CRLMC/3353/2025	DEEPAK BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /622 /2022 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000258/2024
112	D-CRLMC/25155/2025 CRLMC/3354/2025	BIBHUTI BHUSAN NATH VS STATE OF ODISHA	DEBASISH SAMAL VS	CHHENDIPADA /209 /2009 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000037/2009
113	D-CRLMC/25538/2025 CRLMC/3355/2025	RASMITA DAS VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /65 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(EGAT) ICC/0000016/2024

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114	D-CRLMC/25265/2025 CRLMC/3356/2025	ASHISH PRASAD VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000144/2024
115	D-CRLMC/25375/2025 CRLMC/3357/2025	SONIA TRIPATHY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	INFOCITY PS /368 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CRREV/0000027/2025
116	D-CRLMC/25672/2025 CRLMC/3358/2025	KHIROD SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MAHILA P.S. BUXIBAZAR /27 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000136/2023
117	D-CRLMC/25536/2025 CRLMC/3359/2025	SUBHASHMITA SAHOO VS STATE OF ODISHA	SWARUP RANJAN SINGHSAMANT VS	KHARABEL NAGAR P.S. /233 /2019 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004216/2019
118	D-CRLMC/25740/2025 CRLMC/3360/2025	PRABHAT SAHOO VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	SARANAKUL /179 /2024 NYAYADHIKARI GRAM NYAYALAYA, GR/0000414/2024
119	D-CRLMC/25674/2025 CRLMC/3361/2025	BIJAY @ BIJAYA TAKRI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KORAPUT SADAR /66 /2020 SPECIAL JUDGE,KORAPUT(Koraput) CT/0000124/2021
120	D-CRLMC/25676/2025 CRLMC/3362/2025	GOPINATH PANGI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	POTTANGI /40 /2014 S.D.J.M.,KORAPUT(Koraput) GR/0000351/2014
121	D-CRLMP/25351/2025 CRLMP/1082/2025	RAMAKRUSHNA MAHARANA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0) //
122	D-CRLMP/25799/2025 CRLMP/1083/2025	BASANTA KUMAR BAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0) //
123	D-CRLMP/25458/2025 CRLMP/1084/2025	SANDHYARANI PATTNAIK VS UNION OF INDIA	AJAYA KUMAR MOHARANA VS	/ /0 JUDGE, FAMILY COURT, DHENKANAL CRL.EXN/0000075/2022
124	D-CRLMP/25823/2025 CRLMP/1085/2025	SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	NIMAPADA /82 /2025) //
125	D-CRLMP/25385/2025	RANJAN KUMAR NAYAK	SURJYA NARAYAN SAHU	/ /0

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	CRLMP/1086/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLREV/21793/2025 CRLREV/559/2025	BIJAYA KUMAR BEHERA VS ELLORA PRIYADARSHINI	SUBHASIS SAMAL VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/000011/2025
127	D-CRLREV/25258/2025 CRLREV/560/2025	KALI PRASAD PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GUNUPUR /24 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/000005/2025
128	D-CRLREV/25339/2025 CRLREV/561/2025	RABINDRANATH MALLICK VS MRINMAY KUMAR JENA	MOHAMMED RIAZ VS	//0 3RD A.D.J., CUTTACK(Cuttack) CRA/000091/2018
129	D-CRLREV/25852/2025 CRLREV/562/2025	SIKHAR CHANDRA JENA@SIKHAR JENA VS ADDL. DCP-CUM-EM, BBSR	SANJEEV UDGATA VS	//0 EXECUTIVE MAGISTRATE,BBSR(Khord CRMC/0001254/2025
130	D-FAO/32855/2025 FAO/397/2025	THE MANAGER CUM OFFICER IN-CHARGE, NATIONAL INSURANCE CO.LTD., CUTTACK VS BIBHUTI BHUSAN SAHU	ARKSANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000109/2023
131	D-FAO/30678/2025 FAO/398/2025	BANAMALI BARIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000580/2017
132	D-MACA/28886/2025 MACA/978/2025	BHANUMATI MOHANTY VS MANOJ KUMAR NAYAK	SUBHASIS MOHAPATRA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000067/2022
133	D-MACA/32220/2025 MACA/979/2025	NEW INDIA ASSURANCE CO. LTD.,KHURDA VS SANJUKTA NAYAK	BIJOY DASMOHAPATRA VS	// 6TH MACT, NIMAPARA(Puri) Mac/0000028/2020
134	D-MACA/27168/2025 MACA/980/2025	SRIRAM GENERAL INSURANCE CO.LTD., BBSR VS LALITA KANDAPAN @PANI	G.P.DUTTA VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000001/2020
135	D-MACA/31627/2025 MACA/981/2025	MANAGER, LEGAL HUB, M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS SHOBHARANI PALAI	ADAM ALI KHAN VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000089/2018
136	D-MACA/32469/2025 MACA/982/2025	B.M., ICICI LOMBARD GENERAL INSURANCE CO.LTD., ANGUL VS	G.P.DUTTA VS	// 1ST M.A.C.T., ANGUL(Anugul)

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137	D-MATA/33863/2025 MATA/322/2025	SAMABARI NAYAK SADANAND PADHAN VS SURESMITA @ PADMINI @ BARSHA PADHAN	PRASANTA KUMAR SATAPATHY VS	Mac/0000119/2022 // JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000117/2023
138	D-MATA/33871/2025 MATA/323/2025	RAKESH KUMAR SAHA VS POOJA SAHA	JNYANANANDA PANDA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000271/2022
139	D-MATA/33800/2025 MATA/324/2025	SUSHMITA BRAMHA VS SUSHANTA BRAMHA	ANAM CHARAN PANDA VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000084/2023
140	D-RPFAM/29074/2025 RPFAM/230/2025	HRUSIKESH @ HRUSHIKESH NAYAK VS ANUPAMA NAYAK	BHABANI SANKAR MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000127/2021
141	D-RPFAM/33338/2025 RPFAM/231/2025	DEBASISH BISWAL VS BABITA JENA @ BISWAL	NIRANJAN LENKA VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000169/2023
142	D-RPFAM/33855/2025 RPFAM/232/2025	SANJAY KUMAR MISHRA VS SUNITA MISHRA	SHAMBHU CHARAN NATH SHARMA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000301/2018
143	D-RPFAM/33908/2025 RPFAM/233/2025	RASHMI RANJAN PRAHARAJ VS SHRABANI MOHAPATRA	PRATAP KUMAR NAYAK VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000160/2020
144	D-RPFAM/31983/2025 RPFAM/234/2025	ABHISHEK PATEL VS PAYAL PATEL	BIJAYA KUMAR RAGADA VS	// JUDGE, FAMILY COURT, SAMBALPUR CMC/0000006/2024
145	D-RSA/31723/2025 RSA/421/2025	UCHHAB PODH VS UMA PODH	SUKUMAR GHOSH VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000045/2022
146	D-RVWPET/33226/2025 RVWPET/194/2025	PRADIPTA KUMAR SAHOO VS NIBEDITA PARIDA,TAHASILDAR CUM EXECUTIVE MAGISTRATE,BOLAGARH	ADV VS	// () //
147	D-RVWPET/33231/2025 RVWPET/195/2025	PRADIPTA KUMAR SAHOO VS NIBEDITA PARIDA , TAHASILDAR -CUM -EXECUTIVE MAGISTRATE , BOLAGARH	ADV VS	// () //

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148	D-RVWPET/33234/2025 RVWPET/196/2025	PRADIPTA KUMAR SAHOO VS NIBEDITA PARIDA,TAHASILDAR-CUM- EXECUTIVE MAGISTRATE, BOLAGARH	ADV VS	// ()
149	D-RVWPET/32862/2025 RVWPET/197/2025	AJAYA KUMAR PARIDA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
150	D-RVWPET/32868/2025 RVWPET/198/2025	LINGARAJ SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
151	D-RVWPET/33743/2025 RVWPET/199/2025	THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK, VS SRIKANTA KUMAR SWAIN	DEBASIS NAYAK VS	// () //
152	D-TRP(C)/33568/2025 TRP(C)/279/2025	RANJITA SAHOO VS ASHIS KUMAR DAS	BISWARANJAN DAS VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000076/2024
153	D-TRP(C)/33583/2025 TRP(C)/280/2025	SWORNALIKA SWAIN VS PABITRA MOHAN LENKA	BISWARANJAN DAS VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000148/2025
154	D-TRP(C)/33600/2025 TRP(C)/281/2025	LAXMIPRIYA SATHUA VS DHANANJAY SAHOO	AMITAV TRIPATHY VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000201/2025
155	D-TRP(C)/33630/2025 TRP(C)/282/2025	USHARANI PRUSTY @ USHARANI PRUSTI VS ASHOK KUMAR PRUSTY	SUJIT KUMAR PATNAIK VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000064/2024
156	D-TRP(C)/33733/2025 TRP(C)/283/2025	MAMATA SAHOO VS ASWINI KUMAR SAHOO	NALINI KANTA DASH VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000984/2021
157	D-TRP(C)/33780/2025 TRP(C)/284/2025	SAUDAMINI BEHERA VS ACHYUTA BEHERA	RITURANJAN CHHOTARAY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000370/2023
158	D-TRP(C)/33982/2025 TRP(C)/285/2025	CHINMAYEE BEHERA VS BINOD KUMAR JENA	USHARANI PATI VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000355/2023
159	D-WA/33365/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//

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	WA/1436/2025	VS MANOJ KUMAR DASH	VS	0 //
160	D-WA/33532/2025 WA/1437/2025	PRINCIPAL SECRETARY TO GOVT. OF ODISHA ,KHURDA VS RAVVA NAGAMALLI	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
161	D-WA/33371/2025 WA/1438/2025	STATE OF ODISHA VS RAJAT KUMAR SAMAL	AISHWARYA DASH, A.S.C VS	// 0 //
162	D-WA/33369/2025 WA/1439/2025	STATE OF ODISHA VS ASHOK KUMAR PRUSTY	AISHWARYA DASH, A.S.C VS	// 0 //
163	D-WA/32939/2025 WA/1440/2025	NAPANGA PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY LTD., JAGATSINGHPUR VS STATE OF ODISHA	URJATI KESHARI KHUNTIA VS	// 0 //
164	D-WA/33993/2025 WA/1441/2025	STATE OF ODISHA VS SIBA PRASAD DUTTA	SASWAT DAS,A.G.A VS	// 0 //
165	D-WA/34000/2025 WA/1442/2025	STATE OF ODISHA VS KICHAKESWAR DAS	SANJAY RATH,A.G.A VS	// 0 //
166	D-WA/33998/2025 WA/1443/2025	STATE OF ODISHA VS LAL MOHAN SWAIN	SANJAY RATH,A.G.A VS	// 0 //
167	D-WP(C)/27908/2025 WP(C)/23559/2025	RAHASA PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
168	D-WP(C)/31957/2025 WP(C)/23560/2025	SK. RAHIMUDDIN VS SK. FIDAR ALI	PRAVAT KUMAR DAS VS	// 0 //
169	D-WP(C)/31401/2025 WP(C)/23561/2025	JUGAL KISHORE NAYAK VS STATE OF ODISHA	SATRUGHAN NATH MISRO VS	// 0 //
170	D-WP(C)/33894/2025 WP(C)/23562/2025	PRABINA NAIK VS	GYANENDRA CHANDRA SWAIN VS	// 0

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171	D-WP(C)/32947/2025 WP(C)/23563/2025	STATE OF ODISHA RAMA CHANDRA BEHERA VS	PRABHASH RANJAN ROUTRAY VS	// // ()
172	D-WP(C)/32883/2025 WP(C)/23564/2025	STATE OF ODISHA ALOK KUMAR PATI VS	PRASANTA KUMAR JENA VS	// // ()
173	D-WP(C)/32788/2025 WP(C)/23565/2025	STATE OF ODISHA PRASANTA KUMAR SAMARTHA VS	RAGHUNATH DASMOHAPATRA VS	// // ()
174	D-WP(C)/33249/2025 WP(C)/23566/2025	STATE OF ODISHA SURESH KUMAR JALI @ JALLY VS	BRAHMANANDA TRIPATHY VS	// // ()
175	D-WP(C)/33810/2025 WP(C)/23567/2025	COMMISSIONER, CONSOLIDATION, BBSR KEDARSAN NAYAK VS	KANANBALA ROY CHOUDHURY VS	// // ()
176	D-WP(C)/30395/2025 WP(C)/23568/2025	STATE OF ODISHA ASHOK BEHERA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
177	D-WP(C)/33326/2025 WP(C)/23569/2025	STATE OF ODISHA YASHOBANTA SAHU VS	GHANASHYAM NAMTOAR VS	// // ()
178	D-WP(C)/33370/2025 WP(C)/23570/2025	STATE OF ODISHA LALMOHAN PATRA VS	ASISH KUMAR RAY VS	// // ()
179	D-WP(C)/32332/2025 WP(C)/23571/2025	STATE OF ODISHA TRAYAMBAK MEHER VS	DURGA PRASAD JENA VS	// // ()
180	D-WP(C)/33134/2025 WP(C)/23572/2025	STATE OF ODISHA BINATA SEJPADA VS	SHARMISTHA SAMAL VS	// // ()
181	D-WP(C)/33305/2025 WP(C)/23573/2025	STATE OF ODISHA NATIONAL INSURANCE COMPANY LTD., CUTTACK VS PRADEEPTA KUMAR PATRA	PRASANTA KUMAR MAHALI VS	// // () //

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182	D-WP(C)/30813/2025 WP(C)/23574/2025	RACHANA BEHERA VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
183	D-WP(C)/33325/2025 WP(C)/23575/2025	RANJITA BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// 0 //
184	D-WP(C)/33882/2025 WP(C)/23576/2025	RAJESH KUMAR TRIPATHY VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
185	D-WP(C)/33448/2025 WP(C)/23577/2025	MADHUSMITA PAHADSINGH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
186	D-WP(C)/33337/2025 WP(C)/23578/2025	SARAT CHANDRA SETHI @ BABULI SETHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
187	D-WP(C)/33681/2025 WP(C)/23579/2025	KANHU CHARAN SAHOO VS OSRTC,REPRESENT THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR, BBSR	KAMALA KANTA NAYAK VS	// 0 //
188	D-WP(C)/32130/2025 WP(C)/23580/2025	BIBECHI CHANDRA MALI VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
189	D-WP(C)/33831/2025 WP(C)/23581/2025	MRUNMAYA ROUTHAY VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
190	D-WP(C)/33830/2025 WP(C)/23582/2025	BIKASH CHANDRA DAS VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
191	D-WP(C)/33833/2025 WP(C)/23583/2025	BINAY RANJAN SAHOO VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
192	D-WP(C)/32966/2025 WP(C)/23584/2025	TANUSHREE LENKA VS STATE OF ODISHA	PIYUSH PANDA VS	// 0 //
193	D-WP(C)/33453/2025	ARATI MOHARANA	NIHAL RATH	//

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	WP(C)/23585/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/33153/2025 WP(C)/23586/2025	AUTHORIZED SIGNATORY I.C.I.C.I LOMBARD GENERAL INSURANCE COMPANY LIMITED, BBSR VS DIPTIMAYEE PARIDA	ADAM BBSR KHAN VS	// 0 //
195	D-WP(C)/33578/2025 WP(C)/23587/2025	MARKAND KUMAR PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
196	D-WP(C)/32927/2025 WP(C)/23588/2025	SANKAR DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
197	D-WP(C)/33455/2025 WP(C)/23589/2025	GYANENDRA PATRO VS THE G.M. CUM MD, ORISSA SC AND ST DEVELOPMENT DEPT., BBSR	NEELAKANTHA PANDA VS	// 0 //
198	D-WP(C)/33680/2025 WP(C)/23590/2025	BATAKRISHNA SWAIN VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC BBSR	KAMALA KANTA NAYAK VS	// 0 //
199	D-WP(C)/32955/2025 WP(C)/23591/2025	SUNITA MAJHI VS STATE OF ODISHA	PIYUSH PANDA VS	// 0 //
200	D-WP(C)/33470/2025 WP(C)/23592/2025	SANJUKTA BEHERA VS JANAKI BEHERA	MANMAYA KUMAR DASH VS	// 0 //
201	D-WP(C)/33449/2025 WP(C)/23593/2025	SHARMISTHA OJHA VS THE BRANCH MANAGER, CANARA BANK, KUAKHIA BRANCH, JAJPUR	BIKRAM CHANDRA GHADEI VS	// 0 //
202	D-WP(C)/33189/2025 WP(C)/23594/2025	KUNI SABAR VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
203	D-WP(C)/33597/2025 WP(C)/23595/2025	PRAFULLA PATRA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
204	D-WP(C)/33181/2025 WP(C)/23596/2025	MADHABENDRA BEHERA VS	HEMANTA KUMAR MOHANTA VS	// 0

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205	D-WP(C)/33471/2025 WP(C)/23597/2025	REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CUTTACK ANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // ()
206	D-WP(C)/33460/2025 WP(C)/23598/2025	M/S V.R DRUG AGENCIES,CUTTACK VS STATE OF ODISHA	SASWATA PATNAIK VS	// () //
207	D-WP(C)/33662/2025 WP(C)/23599/2025	SUBHASIS DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //
208	D-WP(C)/33739/2025 WP(C)/23600/2025	ANUJ KUMAR DAS VS SUPERINTENDENT OF POLICE, ECONOMIC OFFENCEWING, BBSR	PRAFULLA KUMAR RATH VS	// () //
209	D-WP(C)/33581/2025 WP(C)/23601/2025	PRAFULLA KUMAR MISHRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //
210	D-WP(C)/33590/2025 WP(C)/23602/2025	SK.MOHAMMEDA ALI ZINNA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// () //
211	D-WP(C)/33847/2025 WP(C)/23603/2025	PADMA MAHANTY VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// () //
212	D-WP(C)/33661/2025 WP(C)/23604/2025	BIJAMALLA CHHATRIA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //
213	D-WP(C)/33592/2025 WP(C)/23605/2025	SOBHA DEI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// () //
214	D-WP(C)/33880/2025 WP(C)/23606/2025	DEBRAJ SWAIN VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// () //
215	D-WP(C)/33594/2025 WP(C)/23607/2025	NARENDRA KUMAR ROUT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// () //

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216	D-WP(C)/33740/2025 WP(C)/23608/2025	MITA PARIDA VS DEPUTY COMMISSIONER OF POLICE, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
217	D-WP(C)/33477/2025 WP(C)/23609/2025	RABINDRANATH SINGH VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
218	D-WP(C)/33291/2025 WP(C)/23610/2025	VASANT VIHAR VIKASH PARISHAD, SAMBALPUR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
219	D-WP(C)/33544/2025 WP(C)/23611/2025	RATAN KUMAR SINGH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
220	D-WP(C)/33498/2025 WP(C)/23612/2025	KHIRABDI CHOUDHURY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
221	D-WP(C)/33579/2025 WP(C)/23613/2025	DURYODHAN JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
222	D-WP(C)/33344/2025 WP(C)/23614/2025	SURYAKANTI NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
223	D-WP(C)/33689/2025 WP(C)/23615/2025	DR. SHARADHANJALI PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
224	D-WP(C)/33741/2025 WP(C)/23616/2025	SMITARANI PRADHAN VS ADDITIONAL STATE TAX OFFICER, KALAHANDI CIRCLE	ITISHREE TRIPATHY VS	// 0 //
225	D-WP(C)/33559/2025 WP(C)/23617/2025	NIRANJAN SAGAR VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
226	D-WP(C)/33763/2025 WP(C)/23618/2025	NILIMA DAS VS LINGARAJ ACHARYA	SAMAPIKA MISHRA VS	// 0 //
227	D-WP(C)/33570/2025	NITYANANDA SAHOO @ SUBUDHI	PRONOY MOHANTY	//

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	WP(C)/23619/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/33868/2025 WP(C)/23620/2025	RAJESWAR PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
229	D-WP(C)/33173/2025 WP(C)/23621/2025	PRABINA KUMAR ROUTH VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
230	D-WP(C)/33543/2025 WP(C)/23622/2025	TAPAS KUMAR MOHAPATRA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
231	D-WP(C)/33873/2025 WP(C)/23623/2025	PRAMOD KUMAR MAHAKUD VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
232	D-WP(C)/18477/2025 WP(C)/23624/2025	LAXMAN JENA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
233	D-WP(C)/33697/2025 WP(C)/23625/2025	SARADA PRASAN KHATUA VS STATE OF ORISSA	SRIKANTA KU. NATH VS	// 0 //
234	D-WP(C)/33698/2025 WP(C)/23626/2025	SASMITA GURU VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
235	D-WP(C)/33421/2025 WP(C)/23627/2025	BIJAYANANDA BEHERA VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA	KAMALAKANTA NAYAK VS	// 0 //
236	D-WP(C)/33721/2025 WP(C)/23628/2025	SWARNALATA BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
237	D-WP(C)/33603/2025 WP(C)/23629/2025	SANTOSH KUMAR ACHARYA VS SUBASINI DEVI @ DEI	PRAVASH CHANDRA JENA VS	// 0 //
238	D-WP(C)/33722/2025 WP(C)/23630/2025	SASHIBHUSAN PANIGRAHI VS	DR. BINODA KUMAR MISHRA VS	// 0

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239	D-WP(C)/33656/2025 WP(C)/23631/2025	STATE OF ODISHA MUKTIKANTA BISWAL VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	MANAS ANKIT BOHIDAR VS	// // 0 //
240	D-WP(C)/34032/2025 WP(C)/23632/2025	SITANSHU PANI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
241	D-WP(C)/33799/2025 WP(C)/23633/2025	SANJUKTA SETHY VS BISWANATH SAHOO	AKSHAYA KUMAR PANDEY VS	// 0 //
242	D-WP(C)/33462/2025 WP(C)/23634/2025	SANJAY KUMAR SUNDARAY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
243	D-WP(C)/32999/2025 WP(C)/23635/2025	BIDYADHAR PRAHARAJ VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
244	D-WP(C)/31074/2025 WP(C)/23636/2025	DIPA MAHARANA VS STATE OF ODISHA	PRAJNA MOHANTY VS	// 0 //
245	D-WP(C)/33793/2025 WP(C)/23637/2025	GYANENDRA KUMAR PATRA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
246	D-WP(C)/33333/2025 WP(C)/23638/2025	SULOCHANA BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
247	D-WP(C)/33723/2025 WP(C)/23639/2025	JYOTIRANJAN SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
248	D-WP(C)/33902/2025 WP(C)/23640/2025	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
249	D-WP(C)/33904/2025 WP(C)/23641/2025	PRIYANSHU BARIK VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //

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250	D-WP(C)/33795/2025 WP(C)/23642/2025	MAHESWAR MANTRY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/33422/2025 WP(C)/23643/2025	KAMALAKANTA NAYAK VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA	KAMALAKANTA NAYAK VS	// 0 //
252	D-WP(C)/33513/2025 WP(C)/23644/2025	MAA BUDHIJAGULAI SHG, BONTH, BHADRAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
253	D-WP(C)/33386/2025 WP(C)/23645/2025	ABDUL IMRAN KHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
254	D-WP(C)/34023/2025 WP(C)/23646/2025	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
255	D-WP(C)/33521/2025 WP(C)/23647/2025	BIBHAS KUMAR MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
256	D-WP(C)/33704/2025 WP(C)/23648/2025	KANTILAL PATEL VS STATE OF ODISHA	KAJAL SAHOO VS	// 0 //
257	D-WP(C)/33080/2025 WP(C)/23649/2025	SAROJ KUMAR SWAIN VS STATE OF ODISHA	VS	// 0 //
258	D-WP(C)/33551/2025 WP(C)/23650/2025	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
259	D-WP(C)/33742/2025 WP(C)/23651/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
260	D-WP(C)/33766/2025 WP(C)/23652/2025	BIJAYALAKSHMI GOUDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
261	D-WP(C)/33744/2025	LAXMIDHAR NISHANKA	BIJAY JENA	//

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	WP(C)/23653/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/34039/2025 WP(C)/23654/2025	MAYADHAR DAS VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
263	D-WP(C)/33734/2025 WP(C)/23655/2025	MAMATA SAHOO VS ASWINI KUMAR SAHOO	NALINI KANTA DASH VS	// 0 //
264	D-WP(C)/33750/2025 WP(C)/23656/2025	HARMATUN NESHA BEGUM VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
265	D-WP(C)/33658/2025 WP(C)/23657/2025	DEEPA VIJAY RAJ @ DEEPA RAJ VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	MANAS ANKIT BOHIDAR VS	// 0 //
266	D-WP(C)/34085/2025 WP(C)/23658/2025	SAGAR AGARWAL VS THE COLLECTOR AND D.M. BALASORE	SOUMYA MISHRA VS	// 0 //
267	D-WP(C)/33727/2025 WP(C)/23659/2025	GAUTAM KUMAR BEHERA VS THE COMMISSIONER CUM SECRETARY TO GOVERNMENT	SANDHYARANI PANI VS	// 0 //
268	D-WP(C)/33753/2025 WP(C)/23660/2025	PUSPANJALI SAMAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
269	D-WP(C)/33883/2025 WP(C)/23661/2025	BAURIBANDHU SAHU VS TAHASILDAR, DASARATHPUR	KSHIROD KUMAR ROUT VS	// 0 //
270	D-WP(C)/33898/2025 WP(C)/23662/2025	SURYA NARAYAN CHOUDHURY VS DEBT RECOVERY TRIBUNAL, CUTTACK	SARADA DASH VS	// 0 //
271	D-WP(C)/33893/2025 WP(C)/23663/2025	RASABATI MOHANTY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
272	D-WP(C)/33912/2025 WP(C)/23664/2025	SOURA BISWAL VS	ULLASH CHANDRA MOHANTY VS	// 0

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273	D-WP(C)/33456/2025 WP(C)/23665/2025	COMMISSIONER CUM SECY, HOME DEPT., BBSR BISHNUPRIYA PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// // 0 //
274	D-WP(C)/33745/2025 WP(C)/23666/2025	RAMESH CHANDRA SETHI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
275	D-WP(C)/33966/2025 WP(C)/23667/2025	M/S PRATAP KUMAR PANI, ANGUL VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
276	D-WP(C)/33755/2025 WP(C)/23668/2025	DEEPANJALI MEHER VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
277	D-WP(C)/33918/2025 WP(C)/23669/2025	RABINDRANATH DIKHIT VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
278	D-WP(C)/30771/2025 WP(C)/23670/2025	GAUTAM OJHA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
279	D-WP(C)/33688/2025 WP(C)/23671/2025	PABITRA RAY VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
280	D-WP(C)/33708/2025 WP(C)/23672/2025	BIJAY KUMAR PRUSTY VS STATE OF ODISHA	AKHAND VS	// 0 //
281	D-WP(C)/33756/2025 WP(C)/23673/2025	SAMIR KUMAR SAMAL VS STATE BANK OF INDIA, CUTTACK	SIDHANT DAS VS	// 0 //
282	D-WP(C)/33824/2025 WP(C)/23674/2025	RABINDRANATH NAIK VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
283	D-WP(C)/33758/2025 WP(C)/23675/2025	NIRUPAMA NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //

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284	D-WP(C)/33957/2025 WP(C)/23676/2025	M/S SANTOSH KUMAR JENA, BBSR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
285	D-WP(C)/33760/2025 WP(C)/23677/2025	MANJULATA TRIPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
286	D-WP(C)/34043/2025 WP(C)/23678/2025	JAYANTI DALAI VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //
287	D-WP(C)/34044/2025 WP(C)/23679/2025	PRAFULLA KUMAR DAS VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //
288	D-WP(C)/34129/2025 WP(C)/23680/2025	SHRADDHANJALI DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
289	D-WP(C)/34130/2025 WP(C)/23681/2025	ANITA NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
290	D-WP(C)/33853/2025 WP(C)/23682/2025	KANAK CHAUDARY VS STATE OF ODISHA	BONDADA PURUSHOTTAM YADAV VS	// 0 //
291	D-WP(C)/33696/2025 WP(C)/23683/2025	DIPAK KUMAR SWAIN VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
292	D-WP(C)/33897/2025 WP(C)/23684/2025	SURYA NARAYAN PANDA VS STATE OF ODISHA	PIYUSH PANDA VS	// 0 //
293	D-WP(C)/33768/2025 WP(C)/23685/2025	MAHESWAR JENA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
294	D-WP(C)/34144/2025 WP(C)/23686/2025	DR.PARTHA SINGH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
295	D-WP(C)/33821/2025	DEVRAJ MOHANTY	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/23687/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/33828/2025 WP(C)/23688/2025	MANORANJAN SAHOO VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
297	D-WP(C)/33663/2025 WP(C)/23689/2025	SWARUP KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
298	D-WP(C)/33825/2025 WP(C)/23690/2025	BHIMA BEURA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
299	D-WP(C)/31320/2025 WP(C)/23691/2025	ADITYA PARK PROPERTIES PRIVATE LTD.,BBSR VS CENTRAL BOARD OF DIRECT TAXES, CBDT,NEW DELHI	CHITRASEN PARIDA VS	// 0 //
300	D-WP(C)/33829/2025 WP(C)/23692/2025	UNION OF INDIA VS SUBAL KUMAR BEHERA	ALOK KUMAR MOHANTY VS	// 0 //
301	D-WP(C)/33005/2025 WP(C)/23693/2025	UNION BANK OF INDIA, KHURDA VS DEBENDRA NATH DAS	TUNA SAHU VS	// 0 //
302	D-WP(C)/33988/2025 WP(C)/23694/2025	SAUKI BAG VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
303	D-WP(C)/33835/2025 WP(C)/23695/2025	ARAKHITA BISHI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
304	D-WP(C)/33618/2025 WP(C)/23696/2025	ARUN KUMAR CHATTERJEE VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //
305	D-WP(C)/33358/2025 WP(C)/23697/2025	SREI EQUIPMENT FINANCE LIMITED, KOLKATA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
306	D-WP(C)/33686/2025 WP(C)/23698/2025	UMESH CHANDRA SAHOO VS	SAROJ RANJAN SUBUDHI VS	// 0

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307	D-WP(C)/33839/2025 WP(C)/23699/2025	STATE OF ODISHA RAMJEE YUBAK SANGHA, BOLANGIR VS COMMISSIONER CUM PRINCIPAL SECY, HEALTH AND FAMILY WELFARE, DEPT, BBSR	RABINDRA KUMAR SAHOO VS	// // 0
308	D-WP(C)/33588/2025 WP(C)/23700/2025	UNION OF INDIA VS RADHAKANTA SETH	ABHISHEK MOHANTY VS	// 0 //
309	D-WP(C)/34063/2025 WP(C)/23701/2025	M/S TULASHI ELECTRICALS, JAJPUR VS THE COMMISSIONER OF CT AND GST, BANIYAKAR BHAWAN, CUTTACK	NAIBEDYA PRASAD SAMAL VS	// 0 //
310	D-WP(C)/33948/2025 WP(C)/23702/2025	MAHAMMAD YUSSUF VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
311	D-WP(C)/33915/2025 WP(C)/23703/2025	NITYANANDA BISWAL VS COMMISSIONER CUM SECY, REVENUE AND DISASTER MANAGEMENT, GOVT. OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
312	D-WP(C)/33916/2025 WP(C)/23704/2025	DEBARAJ PALAKA VS COMMISSIONER CUM SECY, HOME DEPT, GOVT OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
313	D-WP(C)/33876/2025 WP(C)/23705/2025	ODISHA HYDRO POWER CORPORATION LTD, MALKANGIRI VS UNION OF INDIA	SARITA MAHARANA VS	// 0 //
314	D-WP(C)/33550/2025 WP(C)/23706/2025	ANANDA CHARAN DAS VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
315	D-WP(C)/31863/2025 WP(C)/23707/2025	SAFAL CONSTRUCTION PRIVATE LIMITED, BBSR VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	CHITRASEN PARIDA VS	// 0 //
316	D-WP(C)/33773/2025 WP(C)/23708/2025	BASANT KUMARI BEBARTA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
317	D-WP(C)/27917/2025 WP(C)/23709/2025	MADAN MOHAN ROUT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //

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318	D-WPCRL/23993/2025 WPCRL/120/2025	AJAY KUMAR SAHOO VS STATE OF ODISHA	AMIYA KUMAR MOHANTY(A) VS	//0 () //
319	D-WPCRL/25801/2025 WPCRL/121/2025	SNEHAMAYEE RANA VS STATE OF ODISHA	JITENDRA KUMAR PALEI VS	BANKI /215 /2025 () //
320	D-ABLAPL/25610/2025 ABLAPL/10000/2025	KUNA @ CHANDRA BHUSAN SARANGI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /282 /2025 () //
321	D-ABLAPL/25611/2025 ABLAPL/10001/2025	SUBRAT RANA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /282 /2025 () //
322	D-ABLAPL/25616/2025 ABLAPL/10002/2025	SK.REHAMAT ALLI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /340 /2025 () //
323	D-ABLAPL/25615/2025 ABLAPL/10003/2025	BIGYAN SETHY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /336 /2023 () //
324	D-ABLAPL/25297/2025 ABLAPL/10004/2025	KANTU PASAYAT @ SOUMYA RANJAN PATTAYAT VS STATE OF ODISHA	JAYDEEP PAL VS	SUNDARGARH TOWN /263 /2025 () //
325	D-ABLAPL/25588/2025 ABLAPL/10005/2025	PAGULU SAHOO @ NILKAMAL SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHUNTA /267 /2025 () //
326	D-ABLAPL/25343/2025 ABLAPL/10006/2025	MUNA SWAIN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /286 /2025 () //
327	D-ABLAPL/25700/2025 ABLAPL/10007/2025	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /181 /2024 () //
328	D-ABLAPL/25726/2025 ABLAPL/10008/2025	DUKHABANDHU PAL @ DHUKHABANDHU PAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	PARADEEP /220 /2025 () //
329	D-ABLAPL/25470/2025	SK. LALA @ SK. NASIR	PRASANT KUMAR BARIK	BASUDEVPUR /15 /2025

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	ABLAPL/10009/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/25100/2025 ABLAPL/10010/2025	DEBANANDA BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BIDANASI /246 /2024 () //
331	D-ABLAPL/25568/2025 ABLAPL/10011/2025	RAJESH KUMAR PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	BASUDEVPUR /569 /2025 () //
332	D-ABLAPL/25393/2025 ABLAPL/10012/2025	BISWANATH PATRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	SUKINDA /170 /2025 () //
333	D-ABLAPL/25664/2025 ABLAPL/10013/2025	MANOJ KUMAR SETH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CAPITAL P.S. /417 /2025 () //
334	D-ABLAPL/25687/2025 ABLAPL/10014/2025	SUKASA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /254 /2021 () //
335	D-ABLAPL/25690/2025 ABLAPL/10015/2025	TILESWAR BAGHA @ DILESWAR BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /202 /2025 () //
336	D-ABLAPL/25695/2025 ABLAPL/10016/2025	SHIRISH CHANDRA MOHANTA @ SIRISH CHANDRA MOHANTA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	BARIPADA TOWN /468 /2025 () //
337	D-ABLAPL/25529/2025 ABLAPL/10017/2025	BARUN SUNA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BHAWANIPATNA TOWN /90 /2025 () //
338	D-ABLAPL/25841/2025 ABLAPL/10018/2025	KAMALENDU DAS VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	LINGARAJ P.S. /222 /2025 () //
339	D-ABLAPL/25844/2025 ABLAPL/10019/2025	PRATIVA MOHANTY VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	LINGARAJ P.S. /222 /2025 () //
340	D-ABLAPL/25635/2025 ABLAPL/10020/2025	SUVAKANTA PATTNAYAK @ JAGA PATTNAYAK VS	JAYADEBA BEHERA VS	CHANDABALI /343 /2025 ()

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341	D-ABLAPL/25679/2025 ABLAPL/10021/2025	STATE OF ODISHA NUNU DAS @ CHHOTU DAS @ SRIKANTA KUMAR DAS VS STATE OF ODISHA	KURESH PRASAD DASH VS	// GANGAPUR (BHANJANAGAR) /438 /2025 ()
342	D-ABLAPL/25650/2025 ABLAPL/10022/2025	NIRANJAN DASH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	TALABANIA /115 /2025 ()
343	D-ABLAPL/25668/2025 ABLAPL/10023/2025	STATE OF ODISHA PRADEEP KUMAR MAHALIK VS STATE OF ODISHA	SAMBIT SAMAL VS	// BHANJPUR /237 /2025 ()
344	D-ABLAPL/25698/2025 ABLAPL/10024/2025	STATE OF ODISHA NITAI @ NITAIPAD SARKAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// RAJNAGAR /169 /2025 ()
345	D-ABLAPL/25602/2025 ABLAPL/10025/2025	STATE OF ODISHA PRANAB CHAKRABORTY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// JHIRPANI P.S. /90 /2025 ()
346	D-ABLAPL/22070/2025 ABLAPL/10026/2025	STATE OF ODISHA RAJESH PATRA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	// BALIAPAL /51 /2022 ()
347	D-ABLAPL/25604/2025 ABLAPL/10027/2025	STATE OF ODISHA DADUNU SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /142 /2025 ()
348	D-ABLAPL/25468/2025 ABLAPL/10028/2025	STATE OF ODISHA RINKU @ PRAVAT BHUTIA @ PRAVAT KUMAR BHUTIA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// ANGUL TOWN /527 /2025 ()
349	D-ABLAPL/25746/2025 ABLAPL/10029/2025	STATE OF ODISHA LAMBODAR RANA VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// S.P.(CID-CRL),CUTTACK /5 /2023 ()
350	D-ABLAPL/25499/2025 ABLAPL/10030/2025	STATE OF ODISHA SOMANATH BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// KHANDAGIRI P.S. /552 /2025 ()
351	D-ABLAPL/25523/2025 ABLAPL/10031/2025	STATE OF ODISHA SOUMYA BISWARANJAN MAHALI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// BELPAHAR /170 /2025 ()

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352	D-ABLAPL/25126/2025 ABLAPL/9960/2025	ARJUN GHADEI VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	DHENKANAL SADAR /285 /2025 () //
353	D-ABLAPL/25270/2025 ABLAPL/9961/2025	MURALIDHAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /10 /2025 () //
354	D-ABLAPL/25035/2025 ABLAPL/9962/2025	BABULA @ BISWAJIT MOHAPATRA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BAISINGA /100 /2025 () //
355	D-ABLAPL/25519/2025 ABLAPL/9963/2025	MAHESWAR MALLIK VS STATE OF ODISHA	BRAHMANANDA MALLIK VS	KAMAKHYANAGAR /378 /2025 () //
356	D-ABLAPL/25301/2025 ABLAPL/9964/2025	MANOJ KUMAR ROUT @ LUCKY ROUT VS STATE OF ODISHA	DEBASNAN DAS VS	BADAMBADI /340 /2025 () //
357	D-ABLAPL/25520/2025 ABLAPL/9965/2025	SAMIN @ SAMIM SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /231 /2024 () //
358	D-ABLAPL/25619/2025 ABLAPL/9966/2025	BABUNI @ PRAMOD KU. MOHANTY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /343 /2025 () //
359	D-ABLAPL/25310/2025 ABLAPL/9967/2025	PRATAP JENA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	ASTARANGA /159 /2025 () //
360	D-ABLAPL/25525/2025 ABLAPL/9968/2025	SUDHANSU DASH VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /354 /2024 () //
361	D-ABLAPL/25623/2025 ABLAPL/9969/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	BHABA RANJAN KAR VS	NISCHINTAKOILI /136 /2025 () //
362	D-ABLAPL/25412/2025 ABLAPL/9970/2025	AJAY BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	AUL /226 /2025 () //
363	D-ABLAPL/25546/2025	SIPU @ RAVAN @ PRAKASH BARIK	BIRAJA PRASAD NANDA	TALCHER TOWN /732 /2023

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	ABLAPL/9971/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/25599/2025 ABLAPL/9972/2025	JUNED IQBAL SHEKHANI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAJGANGPUR /89 /2025 () //
365	D-ABLAPL/25441/2025 ABLAPL/9973/2025	MANOJ KUMAR SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	TIGIRIA /98 /2023 () //
366	D-ABLAPL/25624/2025 ABLAPL/9974/2025	MADHUSUDAN SAHOO VS STATE OF ODISHA	BHABA RANJAN KAR VS	NISCHINTAKOILI /136 /2025 () //
367	D-ABLAPL/25473/2025 ABLAPL/9975/2025	DEEPAK BEHERA @ NARAYAN BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /277 /2025 () //
368	D-ABLAPL/25625/2025 ABLAPL/9976/2025	KAMAL KUMAR PRADHAN @ KAMAL PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /333 /2025 () //
369	D-ABLAPL/25655/2025 ABLAPL/9977/2025	SANJAYA BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	KHANDAGIRI P.S. /442 /2025 () //
370	D-ABLAPL/25481/2025 ABLAPL/9978/2025	KARUNAKAR BEHERA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	SALIPUR /371 /2025 () //
371	D-ABLAPL/25629/2025 ABLAPL/9979/2025	SURENDRA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHILA P.S. BUXIBAZAR /122 /2025 () //
372	D-ABLAPL/25491/2025 ABLAPL/9980/2025	BINOD PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /93 /2025 () //
373	D-ABLAPL/25633/2025 ABLAPL/9981/2025	PRAFULLA KUMAR MONDAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KEONJHAR SADAR /439 /2025 () //
374	D-ABLAPL/25663/2025 ABLAPL/9982/2025	RANJAN KUMAR MALLIK VS	BISWAJIT RANJAN TRIPATHY VS	BALIAPANDA /139 /2025 ()

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375	D-ABLAPL/25642/2025 ABLAPL/9983/2025	STATE OF ODISHA SAUBHAGYA @ SOUBHAGYA RANJAN PANDA @ KANHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BAGHAMARI /140 /2025 ()
376	D-ABLAPL/25653/2025 ABLAPL/9984/2025	KABULA PRADHAN @ KABULI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// BHARATPUR PS /451 /2025 ()
377	D-ABLAPL/25493/2025 ABLAPL/9985/2025	SHILPA MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// BADAGODA P.S. /446 /2025 ()
378	D-ABLAPL/25485/2025 ABLAPL/9986/2025	ABINASH MANASINGH @ ABHINASH MANSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /164 /2025 ()
379	D-ABLAPL/25526/2025 ABLAPL/9987/2025	SURESH PANDA @ SURESH KUMAR PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	// BANKI /104 /2025 ()
380	D-ABLAPL/25496/2025 ABLAPL/9988/2025	RAGHABA SIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ASKA /453 /2025 ()
381	D-ABLAPL/25660/2025 ABLAPL/9989/2025	JITU ROUT VS STATE OF ODISHA	SATYABRATA DASH VS	// NAYAPALLI P.S. /93 /2023 ()
382	D-ABLAPL/25528/2025 ABLAPL/9990/2025	SADAM HUSSAIN @ HOSEN VS STATE OF ODISHA	ASIT KUMAR JENA VS	// BADACHANA /272 /2025 ()
383	D-ABLAPL/25530/2025 ABLAPL/9991/2025	CHINTAMANI JENA @ MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// KALINGA NAGAR /275 /2025 ()
384	D-ABLAPL/25505/2025 ABLAPL/9992/2025	SATYABRATA MAITY @ MAITI VS STATE OF ODISHA	CHHABI BEHERA VS	// CUTTACK SADAR /635 /2025 ()
385	D-ABLAPL/25508/2025 ABLAPL/9993/2025	SUNIL KUMAR SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// GOLANTHARA (BERHAMPUR) /352 /2025 ()

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386	D-ABLAPL/25657/2025 ABLAPL/9994/2025	RAJASHREE PANDA VS CBI	BIBHU PRASAD DAS VS	NCB BHUBANESWAR /8 /2025 () //
387	D-ABLAPL/25548/2025 ABLAPL/9995/2025	GOPAL KRISHNA DASH VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	INFOCITY PS /375 /2025 () //
388	D-ABLAPL/25509/2025 ABLAPL/9996/2025	ARUN KUMAR SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BERHAMPUR TOWN /300 /2025 () //
389	D-ABLAPL/25565/2025 ABLAPL/9997/2025	KANHU CHARANA PRADHAN @ PRAKASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /146 /2025 () //
390	D-ABLAPL/25543/2025 ABLAPL/9998/2025	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHARMASALA /489 /2025 () //
391	D-ABLAPL/25607/2025 ABLAPL/9999/2025	BISWARANJAN BARAL @ BABU BARAL VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	PURI SADAR /473 /2025 () //